

बुधवार, जुलै २०, १९८८/आषाढ २९, शके १९१०

The following Bill is published under the first proviso to rule 116(1) of the Maharashtra Legislative Assembly Rules (Seventh Edition) :—

**L. A. BILL No. XX OF 1988.**

*A BILL*

*to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1989.*

WHEREAS by virtue of article 204 of the Constitution of India it is necessary to provide for the passing of an Appropriation Act for the appropriation of sums from and out of the Consolidated Fund of the State for the services of the year ending on the thirty-first day of March 1989; and for the purpose of authorising payment of the said sums; It is hereby enacted in the Thirty-ninth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation Act, 1988.

Short title.

Issue of Rs. 12,729,39,11,000 and out of the Consolidated Fund of the State for the financial year 1988-89.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in the aggregate [inclusive of the sums specified in column (4) of the Schedule to the Maharashtra Appropriation (Vote on Account) Act, 1988 and the Maharashtra Appropriation (Second Vote on Account) Act, 1988] to the sum of twelve thousand seven hundred twenty-nine crores, thirty-nine lakhs and eleven thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1989, in respect of the services and purposes specified in column (2) of the Schedule.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 1989.

## THE SCHEDULE

[See sections 2 and 3]

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>A—EXPENDITURE ON REVENUE ACCOUNT</b>					
<b>General Administration Department</b>					
A-1	President/ Vice-President, Governor/Administrator of Union Territories.	2012, President/ Vice-President, Governor/Administrator of Union Territories.	....	89,88,000	89,88,000
A-2	Council of Ministers.	2013, Council of Ministers.	1,84,88,000	....	1,84,88,000
A-3	Elections.	2015, Elections.	6,80,00,000	....	6,80,00,000
A-4	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	....	10,000	10,000
A-5	Interest Payments.	2049, Interest Payments.	....	2,000	2,000
A-6	Public Service Commission.	2051, Public Service Commission.	2,06,000	97,07,000	99,13,000
A-7	Secretariat-General Services.	2052, Secretariat-General Services.	5,68,90,000	1,000	5,68,91,000
A-8	Public Works.	2059, Public Works.	5,45,000	....	5,45,000
A-9	Other Administrative Services.	2070, Other Administrative Services.	4,75,61,000	1,000	4,75,62,000
A-10	Miscellaneous General Services.	2075, Miscellaneous General Services.	1,34,60,000	76,000	1,35,36,000
A-11	Housing.	2216, Housing.	7,30,000	....	7,30,000
A-12	Information and Publicity.	2220, Information and Publicity.	8,94,29,000	....	8,94,29,000
A-13	Social Security and Welfare.	2235, Social Security and Welfare.	10,93,03,000	....	10,93,03,000
A-14	Other Social Services.	2252, Other Social Services.	10,40,000	....	10,40,000
A-15	Civil Aviation.	3053, Civil Aviation.	9,18,000	....	9,18,000
A-16	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	5,00,000	....	5,00,000
A-17	Other General Economic Services.	3475, Other General Economic Services.	10,000	....	10,000
<b>Total—General Administration Department.</b>			<b>40,70,80,000</b>	<b>1,87,85,000</b>	<b>42,58,65,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
<b>Home Department</b>					
B-1	Administration of Justice.	2014, Administration of Justice.	42,33,000	5,000	42,38,000
B-2	State Excise.	2039, State Excise.	5,46,60,000	5,000	5,46,65,000
B-3	Taxes on Vehicles.	2041, Taxes on Vehicles.	9,53,57,000	1,55,40,51,000	1,64,94,08,000
B-4	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	74,55,000	10,14,59,000	10,89,14,000
B-5	Secretariat—General Services.	2052, Secretariat—General Services.	1,33,37,000	....	1,33,37,000
B-6	Police.	2055, Police.	2,86,61,30,000	2,10,000	2,86,63,40,000
B-7	Jails.	2056, Jails.	11,14,50,000	2,000	11,14,52,000
B-8	Other Administrative Services.	2070, Other Administrative Services.	5,54,75,000	....	5,54,75,000
B-9	Miscellaneous General Services.	2075, Miscellaneous General Services.	1,00,000	....	1,00,000
B-10	Urban Development.	2217, Urban Development.	4,85,000	....	4,85,000
B-11	Social Security and Welfare.	2235, Social Security and Welfare.	1,48,43,000	....	1,48,43,000
B-12	Other Social Services.	2252, Other Social Services.	30,10,000	....	30,10,000
B-13	Indian Railways—Policy Formulation, Direction, Research and other Miscellaneous Organisations.	3001, Indian Railways—Policy Formulation, Direction, Research and other Miscellaneous Organisations.	2,15,000	....	2,15,000
B-14	Ports and Light Houses.	3051, Ports and Light Houses.	3,43,95,000	....	3,43,95,000
B-15	Road Transport.	3055, Road Transport.	2,08,00,000	....	2,08,00,000
B-16	Inland Water Transport.	3056, Inland Water Transport.	2,04,000	....	2,04,000
B-17	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	53,000	....	53,000
Total—Home Department.			3,28,22,02,000	1,65,57,32,000	4,93,79,34,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Revenue and Forests Department</b>					
C-1	Land Revenue.	2029, Land Revenue.	25,45,80,000	98,50,000	26,44,30,000
C-2	Stamps and Registration.	2030, Stamps and Registration.	3,76,85,000	6,000	3,76,91,000
C-3	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	1,59,12,000	28,71,20,000	30,30,32,000
C-4	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	..	28,00,000	28,00,000
C-5	Interest Payments.	2049, Interest Payments.	..	40,56,000	40,56,000
C-6	Secretariat—General Services.	2052, Secretariat—General Services.	1,91,55,000	..	1,91,55,000
C-7	District Administration.	2053, District Administration.	62,90,26,000	60,000	62,90,86,000
C-8	Public Works.	2059, Public Works.	39,02,88,000	3,72,95,000	42,75,83,000
C-9	Other Administrative Services.	2070, Other Administrative Services.	2,93,000	1,00,000	3,93,000
C-10	Miscellaneous General Services.	2075, Miscellaneous General Services.	82,59,000	..	82,59,000
C-11	Housing.	2216, Housing.	7,50,000	..	7,50,000
C-12	Urban Development.	2217, Urban Development.	2,55,000	..	2,55,000
C-13	Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	1,91,22,000	..	1,91,22,000
C-14	Social Security and Welfare.	2235, Social Security and Welfare.	21,96,36,000	10,000	21,96,46,000
C-15	Relief on account of Natural Calamities.	2245, Relief on account of Natural Calamities.	7,24,00,000	1,00,000	7,25,00,000
C-16	Other Social Services.	2252, Other Social Services.	61,000	..	61,000
C-17	Crop Husbandry.	2401, Crop Husbandry.	24,73,000	..	24,73,000
C-18	Forestry and Wild Life.	2406, Forestry and Wild Life.	68,66,89,000	30,000	68,67,19,000
C-19	Agricultural Research and Education.	2415, Agricultural Research and Education.	1,00,57,000	..	1,00,57,000
C-20	Hill Areas.	2551, Hill Areas.	6,18,000	..	6,18,000
C-21	Other General Economic Services.	3475, Other General Economic Services.	28,36,000	..	28,36,000
C-22	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	53,000	2,50,000	3,03,000
Total—Revenue and Forests Department.			2,37,01,48,000	34,16,77,000	2,71,18,25,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
	<b>Agriculture and Co-operation Department</b>				
D-1	Appropriation for Reduction or Avoidance of debt.	2048, Appropriation for Reduction or Avoidance of Debt.	..	7,64,40,000	7,64,40,000
D-2	Interest Payments.	2049, Interest Payments.	..	7,09,30,000	7,09,30,000
D-3	Labour and Employment.	2230, Labour and Employment.	84,000	..	84,000
D-4	Social Security and Welfare.	2235, Social Security and Welfare.	4,25,000	..	4,25,000
D-5	Crop Husbandry.	2401, Crop Husbandry.	78,51,51,000	10,000	78,51,61,000
D-6	Soil and Water Conservation.	2402, Soil and Water Conservation.	26,29,27,000	..	26,29,27,000
D-7	Animal Husbandry.	2403, Animal Husbandry.	39,65,45,000	5,000	39,65,50,000
D-8	Dairy Development.	2404, Dairy Development.	4,55,51,54,000	5,000	4,55,51,59,000
D-9	Fisheries.	2405, Fisheries.	4,43,43,000	5,000	4,43,48,000
D-10	Agricultural Research and Education.	2415, Agricultural Research and Education.	36,52,95,000	..	36,52,95,000
D-11	Co-operation.	2425, Co-operation.	30,13,43,000	3,000	30,13,46,000
D-12	Minor Irrigation.	2702, Minor Irrigation.	6,44,53,000	..	6,44,53,000
D-13	Village and Small Industries.	2851, Village and Small Industries.	14,24,11,000	..	14,24,11,000
D-14	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	1,53,98,000	1,000	1,53,99,000
D-15	Civil Supplies.	3456, Civil Supplies.	20,19,000	..	20,19,000
		Total—Agriculture and Co-operation Department.	6,93,55,48,000	14,73,99,000	7,08,29,47,000
	<b>Education and Employment Department</b>				
E-1	Interest Payments.	2049, Interest Payments.	..	24,57,69,000	24,57,69,000
E-2	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	10,81,94,000	..	10,81,94,000
E-3	General Education.	2202, General Education.	9,90,54,16,000	10,000	9,90,54,26,000
E-4	Technical Education.	2203, Technical Education.	43,20,46,000	..	43,20,46,000
E-5	Sports and Youth Services.	2204, Sports and Youth Services.	4,29,35,000	..	4,29,35,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
<b>Education and Employment Department—contd.</b>					
E-6	Art and Culture.	2205, Art and Culture.	7,20,88,000	.....	7,20,88,000
E-7	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	9,36,000	.....	9,36,000
E-8	Labour and Employment.	2230, Labour and Employment.	26,94,39,000	2,000	26,94,41,000
F-9	Social Security and Welfare.	2235, Social Security and Welfare.	45,73,000	.....	45,73,000
E-10	Secretariat—Social Services.	2251, Secretariat—Social Services.	2,42,51,000	2,000	2,42,53,000
E-11	Revenue Expenditure on Removal of Regional Imbalance.	2202, General Education. 2203, Technical Education. 2230, Labour and Employment.	22,80,97,000	.....	22,80,97,000
Total—Education and Employment Department.			11,08,79,75,000	24,57,83,000	11,33,37,58,000
<b>Urban Development Department</b>					
F-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	5,00,000	.....	5,00,000
F-2	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	.....	51,47,000	51,47,000
F-3	Interest Payments.	2049, Interest Payments.	.....	1,57,15,000	1,57,15,000
F-4	Other Administrative Services.	2070, Other Administrative Services.	11,27,000	.....	11,27,000
F-5	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	64,16,61,000	.....	64,16,61,000
F-6	Urban Development.	2217, Urban Development.	50,75,31,000	5,000	50,75,36,000
F-7	Social Security and Welfare.	2235, Social Security and Welfare.	50,000	.....	50,000
F-8	Secretariat—Social Services.	2251, Secretariat—Social Services.	56,61,000	1,000	56,62,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	<b>Urban Development Department—contd.</b>				
F-9	Roads and Bridges.	3054, Roads and Bridges.	14,29,28,000	....	14,29,28,000
F-10	Ecology and Environment.	3435, Ecology and Environment.	71,01,000	....	71,01,000
F-11	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	2,000	.....	2,000
F-12	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	14,78,17,000	4,34,000	14,82,51,000
		<b>Total—Urban Development Department.</b>	<b>1,45,43,78,000</b>	<b>2,13,02,000</b>	<b>1,47,56,80,000</b>
	<b>Finance Department</b>				
G-1	Collection of Taxes on Income and Expenditure.	2020, Collection of Taxes on Income and Expenditure.	2,01,18,000	1,00,93,95,000	1,02,95,13,000
G-2	Sales Tax.	2040, Sales Tax.	20,15,26,000	2,00,80,10,000	2,20,95,36,000
G-3	Other Fiscal Services.	2047, Other Fiscal Services.	14,01,35,000	....	14,01,35,000
G-4	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	....	2,16,10,92,000	2,16,10,92,000
G-5	Interest Payments.	2049, Interest Payments.	....	5,67,25,71,000	5,67,25,71,000
G-6	Secretariat—General Services.	2052, Secretariat—General Services.	1,28,20,000	....	1,28,20,000
G-7	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	11,21,57,000	....	11,21,57,000
G-8	Other Administrative Services.	2070, Other Administrative Services.	4,68,53,47,000	....	4,68,53,47,000
G-9	Pensions and other Retirement Benefits.	2071, Pensions and other Retirement Benefits.	1,63,24,10,000	1,57,50,000	1,64,81,60,000
G-10	Miscellaneous General Services.	2075, Miscellaneous General Services.	50,05,57,000	....	50,05,57,000
G-11	Housing.	2216, Housing.	41,000	....	41,000
G-12	Social Security and Welfare.	2235, Social Security and Welfare.	1,98,74,000	....	1,98,74,000
G-13	Other General Economic Services.	3475, Other General Economic Services.	3,79,000	....	3,79,000
G-14	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	57,87,000	....	57,87,000
		<b>Total—Finance Department.</b>	<b>7,33,11,51,000</b>	<b>10,86,68,18,000</b>	<b>18,19,79,69,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
	<b>Public Works Department</b>				
H-1	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	....	4,05,000	4,05,000
H-2	Interest Payments.	2049, Interest Payments.	....	69,000	69,000
H-3	Other Administrative Services.	2070, Other Administrative Services.	9,00,000	....	9,00,000
H-4	Housing.	2216, Housing.	26,28,88,000	....	26,28,88,000
H-5	Social Security and Welfare.	2235, Social Security and Welfare.	2,25,000	....	2,25,000
H-6	Forestry and Wild Life.	2406, Forestry and Wild Life.	94,98,000	....	94,98,000
H-7	Ports and Light Houses.	3051, Ports and Light Houses.	1,36,000	....	1,36,000
H-8	Civil Aviation.	3053, Civil Aviation.	40,00,000	....	40,00,000
H-9	Roads and Bridges.	3054, Roads and Bridges.	1,46,95,42,000	....	1,46,95,42,000
H-10	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	1,52,45,000	....	1,52,45,000
		2059, Public Works.			
		2202, General Education.			
		2203, Technical Education.			
		2205, Art and Culture.			
H-11	Public Works and Administrative and Functional Buildings.	2210, Medical and Public Health.	2,08,74,80,000	47,45,000	2,09,22,25,000
		2217, Urban Development.			
		2230, Labour and Employment.			
		<b>Total—Public Works Department.</b>	<b>3,84,99,14,000</b>	<b>52,19,000</b>	<b>3,85,51,33,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
<b>Irrigation Department</b>					
I-1	Social Security and Welfare.	2235, Social Security and Welfare.	4,00,000	....	4,00,000
I-2	Soil and Water Conservation.	2402, Soil and Water Conservation.	3,52,50,000	....	3,52,50,000
I-3	Major and Medium Irrigation.	2701, Major and Medium Irrigation.	3,81,78,86,000	6,000	3,81,78,92,000
I-4	Minor Irrigation.	2702, Minor Irrigation.	10,91,17,000	6,000	10,91,23,000
I-5	Command Area Development.	2705, Command Area Development.	41,32,63,000	....	41,32,63,000
I-6	Flood Control.	2711, Flood Control.	1,56,02,000	....	1,56,02,000
I-7	Power.	2801, Power.	6,79,34,000	....	6,79,34,000
I-8	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	98,10,000	....	98,10,000
Total—Irrigation Department.			4,46,92,62,000	12,000	4,46,92,74,000
<b>Law and Judiciary Department</b>					
J-1	Administration of Justice.	2014, Administration of Justice.	31,62,32,000	5,05,96,000	36,68,28,000
J-2	Secretariat—General Services.	2052, Secretariat—General Services.	90,91,000	....	90,91,000
J-3	Other Administrative Services.	2070, Other Administrative Services.	1,35,45,000	....	1,35,45,000
J-4	Social Security and Welfare.	2235, Social Security and Welfare.	2,00,000	25,000	2,25,000
J-5	Other Social Services.	2252, Other Social Services.	4,22,000	....	4,22,000
J-6	Other General Economic Services.	3475, Other General Economic Services.	9,84,000	....	9,84,000
J-7	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	55,65,000	....	55,65,000
Total—Law and Judiciary Department.			34,60,39,000	5,06,21,000	39,66,60,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Industries, Energy and Labour Department</b>					
K-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	3,14,92,000	6,50,00,000	9,64,92,000
K-2	Supplies and Disposals.	2057, Supplies and Disposals.	21,30,000	....	21,30,000
K-3	Stationery and Printing.	2058, Stationery and Printing.	26,41,43,000	5,000	26,41,48,000
K-4	Labour and Employment.	2230, Labour and Employment.	8,15,60,000	2,000	8,15,62,000
K-5	Social Security and Welfare.	2235, Social Security and Welfare.	2,00,000	....	2,00,000
K-6	Power.	2801, Power.	3,59,87,000	....	3,59,87,000
K-7	Non-Conventional Sources of Energy.	2810, Non-Conventional Sources of Energy.	80,00,000	....	80,00,000
K-8	Village and Small Industries.	2851, Village and Small Industries.	7,63,77,000	....	7,63,77,000
K-9	Industries.	2852, Industries.	22,12,17,000	....	22,12,17,000
K-10	Non-Ferrous Mining and Metallurgical Industries.	2853, Non-Ferrous Mining and Metallurgical Industries.	2,38,82,000	....	2,38,82,000
K-11	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	73,71,000	1,000	73,72,000
Total —Industries, Energy, and Labour Department.			75,23,59,000	6,50,08,000	81,73,67,000
<b>Rural Development Department</b>					
L-1	Land Revenue.	2029, Land Revenue.	25,08,50,000	....	25,08,50,000
L-2	Interest Payments.	2049, Interest Payments.	....	19,54,66,000	19,54,66,000
L-3	District Administration.	2053, District Administration.	60,50,86,000	4,000	60,50,90,000
L-4	Treasury and Accounts Administration.	2054, Treasury and Accounts Administration.	93,000	....	93,000
L-5	Water, Supply and Sanitation.	2215, Water Supply and Sanitation.	96,88,09,000	2,000	96,88,11,000
L-6	Social Security and Welfare.	2235, Social Security and Welfare.	30,44,000	....	30,44,000
L-7	Nutrition.	2236, Nutrition.	32,38,17,000	....	32,38,17,000
L-8	Forestry and Wild Life.	2406, Forestry and Wild Life.	8,48,86,000	....	8,48,86,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
<b>Rural Development Department—contd.</b>					
L-9	Agricultural Research and Education.	2415, Agricultural Research and Education.	1,13,55,000	....	1,13,55,000
L-10	Special Programmes for Rural Development.	2501, Special Programmes for Rural Development.	32,19,71,000	....	32,19,71,000
L-11	Rural Employment.	2505, Rural Employment.	38,50,00,000	....	38,50,00,000
L-12	Other Rural Development Programmes.	2515, Other Rural Development Programmes.	67,18,000	....	67,18,000
L-13	Minor Irrigation.	2702, Minor Irrigation.	32,75,43,000	....	32,75,43,000
L-14	Non-Conventional Sources of Energy.	2810, Non-conventional Sources of Energy.	14,65,84,000	....	14,65,84,000
L-15	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	1,09,75,000	....	1,09,75,000
L-16	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	5,99,000	....	5,99,000
L-17	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	7,00,69,000	1,96,48,000	8,97,17,000
L-18	Aid Material and Equipments.	3606, Aid Material and Equipments.	2,33,000	....	2,33,000
L-19	Revenue Expenditure on Removal of Regional Imbalance.	2215, Water Supply and Sanitation. 2702, Minor Irrigation.	25,45,00,000	....	25,45,00,000
Total—Rural Development Department.			3,77,21,32,000	21,51,20,000	3,98,72,52,000
<b>Food and Civil Supplies Department</b>					
M-1	Interest Payments.	2049, Interest Payments.	....	4,30,50,000	4,30,50,000
M-2	Pensions and Other Retirement Benefits.	2071, Pensions and other Retirement Benefits.	10,000	....	10,000
M-3	Social Security and Welfare.	2235, Social Security and Welfare.	70,000	....	70,000
M-4	Food, Storage and Warehousing.	2408, Food, Storage and Warehousing.	17,20,07,000	10,000	17,20,17,000
M-5	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	54,58,000	....	54,58,000
M-6	Other General Economic Services.	3475, Other General Economic Services.	1,26,75,000	....	1,26,75,000
Total—Food and Civil Supplies Department.			19,02,20,000	4,30,60,000	23,32,80,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
<b>Social Welfare, Cultural Affairs, Sports and Tourism Department</b>					
N-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	3,25,000	....	3,25,000
N-2	Sports and Youth Services.	2204, Sports and Youth Services.	7,21,91,000	....	7,21,91,000
N-3	Art and Culture.	2205, Art and Culture.	2,38,09,000	....	2,38,09,000
N-4	Housing.	2216, Housing.	75,90,000	....	75,90,000
N-5	Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and other Backward classes.	52,16,47,000	....	52,16,47,000
N-6	Social Security and Welfare.	2235, Social Security and Welfare.	15,95,39,000	....	15,95,39,000
N-7	Nutrition.	2236, Nutrition.	4,69,20,000	....	4,69,20,000
N-8	Secretariat-Social Services.	2251, Secretariat-Social Services.	44,77,000	....	44,77,000
N-9	Other Rural Development Programmes.	2515, Other Rural Development Programmes.	22,50,000	....	22,50,000
N-10	Tourism.	3452, Tourism.	24,85,000	....	24,85,000
Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.			84,12,33,000	....	84,12,33,000
<b>Planning Department</b>					
O-1	Social Security and Welfare.	2235, Social Security and Welfare.	25,000	....	25,000
O-2	Rural Employment.	2505, Rural Employment.	2,08,33,00,000	....	2,08,33,00,000
O-3	Other Rural Development Programmes.	2515, Other Rural Development Programmes.	66,00,00,000	....	66,00,00,000
O-4	Hill Areas.	2551, Hill Areas.	9,25,00,000	....	9,25,00,000
O-5	Secretariat-Economic Services.	3451, Secretariat-Economic Services.	1,61,65,000	1,000	1,61,66,000
O-6	Census, Surveys and Statistics.	3454, Census, Surveys and Statistics.	2,70,78,000	1,57,87,08,000	1,60,57,86,000
Total—Planning Department.			2,87,90,68,000	1,57,87,09,000	4,45,77,77,000

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
<b>Parliamentary Affairs Department</b>					
P-1	Secretariat—General Services.	2052, Secretariat—General Services.	10,64,000	.....	10,64,000
P-2	Social Security and Welfare.	2235, Social Security and Welfare.	5,000	.....	5,000
		Total—Parliamentary Affairs Department.	10,69,000	.....	10,69,000
<b>Housing and Special Assistance Department</b>					
Q-1	Other Taxes and Duties on Commodities and Services.	2045, Other Taxes and Duties on Commodities and Services.	40,80,000	.....	40,80,000
Q-2	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	.....	1,22,12,000	1,22,12,000
Q-3	Interest Payments.	2049, Interest Payments.	.....	3,24,25,000	3,24,25,000
Q-4	District Administrations.	2053, District Administrations.	4,04,47,000	.....	4,04,47,000
Q-5	Other Administrative Services.	2070, Other Administrative Services.	3,91,000	.....	3,91,000
Q-6	Housing.	2216, Housing.	40,92,80,000	.....	40,92,80,000
Q-7	Urban Development.	2217, Urban Development.	3,58,000	.....	3,58,000
Q-8	Social Security and Welfare.	2235, Social Security and Welfare.	35,40,60,000	.....	35,40,60,000
Q-9	Secretariat—Economic Services.	3451, Secretariat—Economic Services.	41,18,000	.....	41,18,000
Q-10	Other General Economic Services.	3475, Other General Economic Services.	10,000	.....	10,000
		Total—Housing and Special Assistance Department.	81,27,44,000	4,46,37,000	85,73,81,000
<b>Public Health Department</b>					
R-1	Medical and Public Health.	2210, Medical and Public Health.	1,80,46,86,000	.....	1,80,46,86,000
R-2	Family Welfare.	2211, Family Welfare.	50,06,74,000	.....	50,06,74,000
R-3	Water Supply and Sanitation.	2215, Water Supply and Sanitation.	4,59,000	.....	4,59,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
<b>Public Health Department—contd.</b>					
R-4	Social Security and Welfare.	2235, Social Security and Welfare.	1,00,000	....	1,00,000
R-5	Secretariat—Social Services.	2251, Secretariat—Social Services.	38,55,000	1,000	38,56,000
R-6	Aid Materials and Equipments.	3606, Aid Materials and Equipments.	50,00,000	....	50,00,000
Total—Public Health Department.			2,31,47,74,000	1,000	2,31,47,75,000
<b>Medical Education and Drugs Department</b>					
S-1	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	....	10,94,000	10,94,000
S-2	Interest Payments.	2049, Interest Payments.	....	2,38,000	2,38,000
S-3	Medical and Public Health.	2210, Medical and Public Health.	1,04,10,77,000	1,000	1,04,10,78,000
S-4	Social Security and Welfare.	2235, Social Security and Welfare.	60,000	....	60,000
S-5	Secretariat—Social Services.	2251, Secretariat—Social Services.	43,14,000	1,000	43,15,000
Total—Medical Education and Drugs Department.			1,04,54,51,000	13,34,000	1,04,67,85,000
<b>Tribal Development Department</b>					
T-1	Appropriation for Reduction or Avoidance of Debt.	2048, Appropriation for Reduction or Avoidance of Debt.	....	4,00,000	4,00,000
T-2	Interest Payments.	2049, Interest Payments.	....	3,92,000	3,92,000
T-3	Pensions and other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	10,000	....	10,000
T-4	Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.	29,94,60,000	....	29,94,60,000
T-5	Social Security and Welfare.	2235, Social Security and Welfare.	25,000	....	25,000
T-6	Secretariat—Social Services.	2251, Secretariat—Social Services.	35,91,000	....	35,91,000
T-7	Co-operation.	2425, Co-operation.	3,17,08,000	....	3,17,08,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
	<b>Tribal Development</b>	<b>Department—contd.</b>			
		2202, General Education.			
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2210, Medical and Public Health.			
		2215, Water Supply and Sanitation.			
		2216, Housing.			
		2217, Urban Development.			
		2220, Information and Publicity.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
T-8.	Revenue Expenditure on Tribal Areas Development Sub-Plan.	2251, Secretariat—Social Services.	98,90,77,000	....	98,90,77,000
		2401, Crop Husbandry.			
		2402, Soil and Water Conservation.			
		2403, Animal Husbandry.			
		2404, Dairy Development.			
		2405, Fisheries.			
		2406, Forestry and Wild Life.			
		2408, Food Storage and Warehousing.			
		2415, Agricultural Research and Education.			
		2425, Co-operation.			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2506, Land Reforms.			
		2702, Minor Irrigation.			
		2851, Village and Small Industries.			
		2852, Industries .			
		3054, Roads and Bridges.			
		3456, Civil Supplies.			
		2202, General Education.			
		2203, Technical Education.			
		2210, Medical and Public Health.			
		2215, Water Supply and Sanitation.			
T-9	Revenue Expenditure on Removal of Regional Imbalance.	2230, Labour and Employment.	7,55,45,000	....	7,55,45,000
		2403, Animal Husbandry.			
		2702, Minor Irrigation.			
		3054, Roads and Bridges.			
		<b>Total—Tribal Development Department.</b>	<b>1,39,94,16,000</b>	<b>7,92,000</b>	<b>1,40,02,08,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
<b>Environment Department</b>					
U-1	Interest Payments.	2049, Interest Payments.	....	7,37,000	7,37,000
U-2	Social Security and Welfare.	2235, Social Security and Welfare.	10,000	....	10,000
U-3	Secretariat—Social Services.	2251, Secretariat—Social Services.	6,64,000	....	6,64,000
U-4	Ecology and Environment.	3435, Ecology and Environment.	1,24,39,000	....	1,24,39,000
		Total—Environment Department.	1,31,13,000	7,37,000	1,38,50,000
<b>Maharashtra Legislature Secretariat</b>					
V-1	Parliament/State/Union Territory Legislatures.	2011, Parliament/ State/ Union Territory Legislatures.	5,88,14,000	7,74,000	5,95,88,000
V-2	Pensions and Other Retirement Benefits.	2071, Pensions and Other Retirement Benefits.	67,00,000	....	67,00,000
V-3	Social Security and Welfare.	2235, Social Security and Welfare.	5,000	....	5,000
		Total—Maharashtra Legislature Secretariat.	6,55,19,000	7,74,000	6,62,93,000
		Total—A-Expenditure on Revenue Account.	5,56,20,79,500	15,30,35,20,000	7,09,24,31,500

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
	<b>B—EXPENDITURE ON CAPITAL ACCOUNT</b>				
	<b>Home Department</b>				
B-18	Capital Outlay on Flood Control Projects.	4711, Capital Outlay on Flood Control Projects.	85,27,000	....	85,27,000
B-19	Capital Outlay on Ports and Light Houses.	5051, Capital Outlay on Ports and Light Houses.	67,68,000	....	67,68,000
B-20	Capital Outlay on Road Transport.	5055, Capital Outlay on Road Transport.	9,19,00,000	....	9,19,00,000
B-21	Capital Outlay on Inland Water Transport.	5056, Capital Outlay on Inland Water Transport.	33,13,000	....	33,13,000
		<b>Total—Home Department.</b>	<b>11,05,08,000</b>	<b>....</b>	<b>11,05,08,000</b>
	<b>Revenue and Forests Department</b>				
C-23	Capital Outlay on Social Security and Welfare.	4235, Capital Outlay on Social Security and Welfare.	2,78,00,000	6,00,000	2,84,00,000
C-24	Capital Outlay on Forestry and Wild Life.	4406, Capital Outlay on Forestry and Wild Life.	15,32,82,000	....	15,32,82,000
C-25	Capital Outlay on Agricultural Research and Education.	4415, Capital Outlay on Agricultural Research and Education.	84,32,000	....	84,32,000
C-26	Capital Outlay on Major and Medium Irrigation.	4701, Capital Outlay on Major and Medium Irrigation.	12,67,50,000	....	12,67,50,000
C-27	Capital Outlay on Minor Irrigation.	4702, Capital Outlay on Minor Irrigation.	9,40,000	....	9,40,000
C-28	Capital Outlay on Power Projects.	4801, Capital Outlay on Power Projects.	1,22,00,000	....	1,22,00,000
C-29	Capital Outlay on Other General Economic Services.	5475, Capital Outlay on Other General Economic Services.	24,00,000	....	24,00,000
		<b>Total—Revenue and Forests Department.</b>	<b>33,18,04,000</b>	<b>6,00,000</b>	<b>33,24,04,000</b>
	<b>Agriculture and Co-operation Department</b>				
D-16	Capital Outlay on Other Social Services.	4250, Capital Outlay on Other Social Services.	2,20,000	....	2,20,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
	<b>Agriculture and Co-operation Department—contd.</b>				
D-17	Capital Outlay on Crop Husbandry.	4401, Capital Outlay on Crop Husbandry.	8,31,75,000	....	8,31,75,000
D-18	Capital Outlay on Soil and Water Conservation.	4402, Capital Outlay on Soil and Water Conservation.	4,06,00,000	....	4,06,00,000
D-19	Capital Outlay on Animal Husbandry.	4403, Capital Outlay on Animal Husbandry.	3,49,26,000	....	3,49,26,000
D-20	Capital Outlay on Dairy Development.	4404, Capital Outlay on Dairy Development.	6,60,27,000	....	6,60,27,000
D-21	Capital Outlay on Fisheries.	4405, Capital Outlay on Fisheries.	2,19,05,000	....	2,19,05,000
D-22	Capital Outlay on Food, Storage and Warehousing.	4408, Capital Outlay on Food, Storage and Warehousing.	34,13,000	....	34,13,000
D-23	Capital Outlay on Agricultural Research and Education.	4415, Capital Outlay on Agricultural Research and Education.	3,00,000	....	3,00,000
D-24	Capital Outlay on Co-operation.	4425, Capital Outlay on Co-operation.	25,63,64,000	....	25,63,64,000
D-25	Capital Outlay on Minor Irrigation.	4702, Capital Outlay on Minor Irrigation.	4,50,00,000	....	4,50,00,000
D-26	Capital Outlay on Village and Small Industries.	4851, Capital Outlay on Village and Small Industries.	2,56,22,000	....	2,56,22,000
D-27	Capital Outlay on Other General Economic Services.	5475, Capital Outlay on Other General Economic Services.	90,41,000	....	90,41,000
D-28	Capital Outlay on Removal of Regional Imbalance.	4402, Capital Outlay on Soil and Water Conservation.	1,00,00,000	....	1,00,00,000
		<b>Total—Agriculture and Co-operation Department</b>	<b>59,65,93,000</b>	<b>....</b>	<b>59,65,93,000</b>
	<b>Urban Development Department</b>				
F-13	Capital Outlay on Water Supply and Sanitation.	4215, Capital Outlay on Water Supply and Sanitation.	3,95,05,000	....	3,95,05,000
F-14	Capital Outlay on Urban Development.	4217, Capital Outlay on Urban Development.	4,81,90,000	....	4,81,90,000
		<b>Total—Urban Development Department.</b>	<b>8,76,95,000</b>	<b>....</b>	<b>8,76,95,000</b>

No. of Grant or other Appropriation	Services and purposes	Head of Account	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)		
			Rs.	Rs.	Rs.
		<b>Public Works Department</b>			
H-12	Capital Outlay on Housing.	4216, Capital Outlay on Housing.	17,74,44,000	....	17,74,44,000
H-13	Capital Outlay on Civil Aviation.	5053, Capital Outlay on Civil Aviation.	1,31,19,000	....	1,31,19,000
H-14	Capital Outlay on Roads and Bridges.	5054, Capital Outlay on Roads and Bridges.	51,54,88,000	....	51,54,88,000
		4058, Capital Outlay on Stationery and Printing.			
		4059, Capital Outlay on Public Works.			
		4202, Capital Outlay on Education, Sports, Art and Culture.			
		4210, Capital Outlay on Medical and Public Health.			
		4211, Capital Outlay on Family Welfare.			
H-15	Capital Outlay on Public Works and Administrative and Functional Buildings.	4217, Capital Outlay on Urban Development.	32,30,44,000	....	32,30,44,000
		4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		4235, Capital Outlay on Social Security and Welfare.			
		4250, Capital Outlay on Other Social Services.			
		4202, Capital Outlay on Education, Sports, Arts and Culture.			
		4210, Capital Outlay on Medical and Public Health.			
H-16	Capital Outlay on Removal of Regional imbalance.	4250, Capital Outlay on Other Social Services.	48,54,58,000	....	48,54,58,000
		5054, Capital Outlay on Roads and Bridges.			
		<b>Total—Public Works Department.</b>	<b>1,51,45,53,000</b>	<b>....</b>	<b>1,51,45,53,000</b>

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	Total (6)
			Rs.	Rs.	Rs.
<b>Irrigation Department</b>					
I-9	Capital Outlay on Water Supply and Sanitation.	4215, Capital Outlay on Water Supply and Sanitation.	1,64,95,000	....	1,64,95,000
I-10	Capital Outlay on Soil and Water Conservation.	4402, Capital Outlay on Soil and Water Conservation.	6,54,50,000	....	6,54,50,000
I-11	Capital Outlay on Major and Medium Irrigation.	4707, Capital Outlay on Major and Medium Irrigation.	5,89,78,34,000	....	5,89,78,34,000
I-12	Capital Outlay on Minor Irrigation.	4702, Capital Outlay on Minor Irrigation.	35,95,11,000	....	35,95,11,000
I-13	Capital Outlay on Flood Control Projects.	4711, Capital Outlay on Flood Control Projects.	41,86,000	....	41,86,000
I-14	Capital Outlay on Power Projects.	4801, Capital Outlay on Power Projects.	1,18,98,60,000	....	1,18,98,60,000
I-15	Capital Outlay on Removal of Regional Imbalance.	4701, Capital Outlay on Major and Medium Irrigation.	1,91,30,37,000	....	1,91,30,37,000
		4702, Capital Outlay on Minor Irrigation.			
		Total—Irrigation Department.	9,44,63,73,000	....	9,44,63,73,000
<b>Industries, Energy and Labour Department</b>					
K-12	Capital Outlay on Co-operation.	4425, Capital Outlay on Co-operation.	92,26,000	....	92,26,000
K-13	Capital Outlay on Village and Small Industries.	4851, Capital Outlay on Village and Small Industries.	1,65,00,000	....	1,65,00,000
K-14	Capital Outlay on Non-Ferrous Mining and Metallurgical Industries.	4853, Capital Outlay on Non-Ferrous Mining and Metallurgical Industries.	45,00,000	....	45,00,000
K-15	Capital Outlay on Consumer Industries.	4860, Capital Outlay on Consumer Industries.	7,00,00,000	....	7,00,00,000
K-16	Other Capital Outlay on Industries and Minerals.	4885, Other Capital Outlay on Industries and Minerals.	16,54,75,000	25,000	16,55,00,000
K-17	Capital Outlay on Roads and Bridges.	5054, Capital Outlay on Roads and Bridges.	2,70,00,000	....	2,70,00,000
		Total—Industries, Energy and Labour Department.	29,27,01,000	25,000	29,27,26,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
	<b>Rural Development Department</b>				
L-20	Capital Outlay on Soil and Water Conservation.	4402, Capital Outlay on Soil and Water Conservation.	7,14,05,000	2,000	7,14,07,000
		Total—Rural Development Department.	7,14,05,000	2,000	7,14,07,000
	<b>Food and Civil Supplies Department</b>				
M-7	Capital Outlay on Food, Storage and Warehousing.	4408, Capital Outlay on Food, Storage and Warehousing.	11,38,38,40,000	5,000	11,38,38,45,000
		Total—Food and Civil Supplies Department.	11,38,38,40,000	5,000	11,38,38,45,000
	<b>Social Welfare, Cultural Affairs, Sports and Tourism Department</b>				
N-11	Capital Outlay on Education, Sports, Art and Culture.	4202, Capital Outlay on Education, Sports, Art and Culture.	83,00,000	.....	83,00,000
N-12	Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes.	1,85,56,000	.....	1,85,56,000
N-13	Capital Outlay on Tourism.	5452, Capital Outlay on Tourism.	80,00,000	.....	80,00,000
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	3,48,56,000	.....	3,48,56,000
	<b>Planning Department</b>				
O-7	Investments in General Financial and Trading Institutions.	5465, Investments in General Financial and Trading Institutions.	15,00,000	.....	15,00,000
		Total—Planning Department.	15,00,000	.....	15,00,000
	<b>Housing and Special Assistance Department</b>				
Q-11	Capital Outlay on other General Economic Services.	5475, Capital Outlay on other General Economic Services.	1,00,000	.....	1,00,000
		Total—Housing and Special Assistance Department.	1,00,000	.....	1,00,000
	<b>Medical Education and Drugs Department</b>				
S-6	Capital Outlay on Medical and Public Health.	4210, Capital Outlay on Medical and Public Health.	44,000	.....	44,000
		Total—Medical Education and Drugs Department.	44,000	.....	44,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
Tribal Development Department			Rs.	Rs.	Rs.
T-10	Capital Outlay on Tribal Areas Development Sub-Plan.	4059, Capital Outlay on Public works. 4202, Capital Outlay on Education, Sports, Arts and Culture. 4210, Capital Outlay on Medical and Public Health. 4225, Capital Outlay on Welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes. 4250, Capital Outlay on other Social Services. 4401, Capital Outlay on Crop Husbandry. 4403, Capital Outlay on Animal Husbandry. 4404, Capital Outlay on Dairy Development. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4415, Capital Outlay on Agricultural Research and Education. 4425, Capital Outlay on Co-operation. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges.	35,28,78,000	.....	35,28,78,000
T-11	Capital Outlay on Removal of Regional Imbalance.	4202, Capital Outlay on Education, Sports, Arts and Culture. 4210, Capital Outlay on Medical and Public Health 4250, Capital Outlay on other Social Services. 4701, Capital Outlay on Major and Medium Irrigation. 4702, Capital Outlay on Minor Irrigation. 5054, Capital Outlay on Roads and Bridges.	21,65,65,000	.....	21,65,65,000
Total—Tribal Development Department.			56,94,43,000	.....	56,94,43,000
Total—B-Expenditure on Capital Account.			2,444,14,15,000	6,32,000	2,444,20,47,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			(4)		
			Rs.	Rs.	Rs.
<b>C—EXPENDITURE UNDER DEBT HEADS</b>					
<b>General Administration Department</b>					
A-18	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	10,000	10,000
A-19	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	55,93,000	....	55,93,000
		Total—General Administration Department.	55,93,000	10,000	56,03,000
<b>Home Department</b>					
B-22	Loans for Housing	6216, Loans for Housing	7,32,05,000	....	7,32,05,000
B-23	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	28,39,000	....	28,39,000
		Total—Home Department.	7,60,44,000	....	7,60,44,000
<b>Revenue and Forests Department</b>					
C-30	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	28,00,000	28,00,000
C-31	Loans for Social Security and Welfare.	6235, Loans for Social Security and Welfare.	3,94,06,000	....	3,94,06,000
C-32	Loans for Relief on account of Natural Calamities.	6245, Loans for Relief on account of Natural Calamities.	1,15,00,000	....	1,15,00,000
C-33	Loans for Crop Husbandry.	6401, Loans for Crop Husbandry.	63,50,000	....	63,50,000
C-34	Loans for Forestry and Wild Life.	6406, Loans for Forestry and Wild Life.	3,50,000	....	3,50,000
C-35	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	81,06,000	....	81,06,000
		Total—Revenue and Forests Department.	6,57,12,000	28,00,000	6,85,12,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
<b>Agriculture and Co-operation Department</b>					
D-29	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	7,64,40,000	7,64,40,000
D-30	Loans for Housing.	6216, Loans for Housing.	5,02,00,000	....	5,02,00,000
D-31	Loans for other Social Services.	6250, Loans for other Social Services.	8,000	....	8,000
D-32	Loans for Crop Husbandry.	6401, Loans for Crop Husbandry.	28,30,00,000	....	28,30,00,000
D-33	Loans for Animal Husbandry.	6403, Loans for Animal Husbandry.	2,25,00,000	....	2,25,00,000
D-34	Loans for Dairy Development.	6404, Loans for Dairy Development.	50,00,000	....	50,00,000
D-35	Loans for Fisheries.	6405, Loans for Fisheries.	1,38,98,000	....	1,38,98,000
D-36	Loans for Co-operation.	6425, Loans for Co-operation.	69,05,86,000	....	69,05,86,000
D-37	Loans for Minor Irrigation.	6702, Loans for Minor Irrigation.	2,00,00,000	....	2,00,00,000
D-38	Loans for Village and Small Industries.	6851, Loans for Village and Small Industries.	17,83,000	....	17,83,000
D-39	Loans for other General Economic Services.	7475, Loans for other General Economic Services.	39,38,000	....	39,38,000
D-40	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	55,27,000	....	55,27,000
		Total—Agriculture and Co-operation Department.	1,09,64,40,000	7,64,40,000	1,17,28,80,000
<b>Education and Employment Department</b>					
E-12	Loans for Education, Sports, Art and Culture.	6202, Loans for Education, Sports, Art and Culture.	1,10,00,000	....	1,10,00,000
E-13	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	27,73,000	....	27,73,000
		Total—Education and Employment Department.	1,37,73,000	....	1,37,73,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
<b>Urban Development Department</b>					
F-15	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	51,47,000	51,47,000
F-16	Loans for Water Supply and Sanitation.	6215, Loans for Water Supply and Sanitation.	82,13,02,000	....	82,13,02,000
F-17	Loans for Urban Development.	6217, Loans for Urban Development.	5,69,70,000	....	5,69,70,000
F-18	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	7,59,000	....	7,59,000
		Total—Urban Development Department.	87,90,31,000	51,47,000	88,41,78,000
<b>Finance Department</b>					
G-15	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	16,29,83,00,000	16,29,83,00,000
G-16	Loans and Advances from the Central Government.	6004, Loans and Advances from the Central Government.	....	2,42,62,12,000	2,42,62,12,000
G-17	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	20,55,000	....	20,55,000
G-18	Inter-State Settlement.	7810, Inter-State Settlement.	....	67,38,000	67,38,000
		Total—Finance Department.	20,55,000	18,73,12,50,000	18,73,33,05,000
<b>Public Works Department</b>					
H-17	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	4,05,000	4,05,000
H-18	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	34,26,000	....	34,26,000
		Total—Public Works Department.	34,26,000	4,05,000	38,31,000
<b>Irrigation Department</b>					
I-16	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	1,59,70,000	....	1,59,70,000
		Total—Irrigation Department.	1,59,70,000	....	1,59,70,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
<b>Law and Judiciary Department</b>					
J-8	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	19,62,000	.....	19,62,000
		Total—Law and Judiciary Department.	19,62,000	.....	19,62,000
<b>Industries, Energy and Labour Department</b>					
K-18	Loans for Other Social Services.	6250, Loans for Other Social Services.	4,39,04,000	.....	4,39,04,000
K-19	Loans for Co-operation.	6425, Loans for Co-operation.	.....	50,000	50,000
K-20	Loans for Power Projects.	6801, Loans for Power Projects.	2,41,50,38,000	.....	2,41,50,38,000
K-21	Loans for Village and Small Industries.	6851, Loans for Village and Small Industries.	63,25,000	1,00,000	64,25,000
K-22	Loans for Consumer Industries.	6860, Loans for Consumer Industries.	25,43,82,000	.....	25,43,82,000
K-23	Loans for Other Industries and Minerals.	6885, Loans for Other Industries and Minerals	11,50,00,000	.....	11,50,00,000
K-24	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	21,67,000	.....	21,67,000
		Total—Industries, Energy and Labour Department.	2,83,68,16,000	1,50,000	2,83,69,66,000
<b>Rural Development Department</b>					
L-21	Loans for Water Supply and Sanitation.	6215, Loans for Water Supply and Sanitation.	1,00,000	.....	1,00,000
L-22	Loans for Housing.	6216, Loans for Housing.	3,00,000	.....	3,00,000
L-23	Loans for Other Rural Development Programmes.	6515, Loans for Other Rural Development Programmes.	60,00,000	.....	60,00,000
L-24	Loans to Government Servants etc.	7610, Loans to Government Servants, etc.	9,92,000	.....	9,92,000
L-25	Miscellaneous Loans.	7615, Miscellaneous Loans.	7,35,18,90,000	.....	7,35,18,90,000
		Total—Rural Development Department.	7,35,92,82,000	.....	7,35,92,82,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
<b>Food and Civil Supplies Department</b>					
M-8	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	16,40,00,000	16,40,00,000
M-9	Loans to Government Servants, etc.	7610, Loans to Government Servants etc.	10,12,000	....	10,12,000
		Total—Food and Civil Supplies Department.	10,12,000	16,40,00,000	16,50,12,000
<b>Social Welfare, Cultural Affairs, Sports and Tourism Department</b>					
N-14	Loans for Tourism	7452, Loans for Tourism	20,00,000	....	20,00,000
N-15	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	7,69,000	....	7,69,000
		Total—Social Welfare, Cultural Affairs, Sports and Tourism Department.	27,69,000	....	27,69,000
<b>Planning Department</b>					
O-8	Loans to Government Servants, etc.	7610, Loans to Government Servants etc.	5,53,000	....	5,53,000
		Total—Planning Department.	5,53,000	....	5,53,000
<b>Parliamentary Affairs Department</b>					
P-3	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	77,000	....	77,000
		Total—Parliamentary Affairs Department.	77,000	....	77,000
<b>Housing and Special Assistance Department</b>					
Q-12	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	....	1,22,12,000	1,22,12,000
Q-13	Loans for Housing.	6216, Loans for Housing.	38,88,42,000	....	38,88,42,000
Q-14	Loans for Other Social Services.	6250, Loans for Other Social services.	1,14,98,000	....	1,14,98,000
Q-15	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	1,88,000	....	1,88,000
		Total—Housing and Special Assistance Department.	40,05,28,000	1,22,12,000	41,27,40,000

No. of Grant or other Appropriation (1)	Services and purposes (2)	Head of Account (3)	Sums not exceeding—		
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
<b>Public Health Department</b>					
R-7	Loans to Government Servants etc.	7610, Loans to Government Servants, etc.	23,36,000	....	23,36,000
		Total.—Public Health Department.	23,36,000	....	23,36,000
<b>Medical Education and Drugs Department</b>					
S-7	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	..	10,94,000	10,94,000
S-8	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	16,78,000	....	16,78,000
		Total—Medical Education and Drugs Department.	16,78,000	10,94,000	27,72,000
<b>Tribal Development Department</b>					
T-12	Internal Debt of the State Government.	6003, Internal Debt of the State Government.	..	4,00,000	4,00,000
T-13	Loans to Government Servants, etc.	7610, Loans to Government Servants, etc.	1,63,000	....	1,63,000
		6216, Loans for Housing.			
		6217, Loans for Urban Development.			
		6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		6235, Loans for Social Security and Welfare.			
		6250, Loans for Other Social Services.			
		6401, Loans for Crop Husbandry.			
		6403, Loans for Animal Husbandry.			
T-14	Loans for Tribal Areas Development Sub-Plan.	6405, Loans for Fisheries.	16,82,71,000	....	16,82,71,000
		6406, Loans for Forestry and Wild Life.			
		6425, Loans for Co-operation.			
		6435, Loans For Other Agricultural Programmes.			
		6801, Loans for Power Projects.			
		6851, Loans for Village and Small Industries.			
		7475, Loans for Other General Economic Services.			
		Total—Tribal Development Department.	16,84,34,000	4,00,000	16,88,34,000



## STATEMENT OF OBJECTS AND REASONS

Article 204(1) of the Constitution of India requires that as soon as may be after the grants have been made by the Assembly, there shall be introduced a Bill to provide for the appropriation out of the Consolidated Fund of the State of all moneys required to meet—

(a) the grants so made by the Assembly; and

(b) the expenditure charged on the Consolidated Fund of the State but not exceeding in any case the amount shown in the statement previously laid before the Legislature.

The Bill accordingly specifies the gross amounts required to meet the grants made by the Assembly and the expenditure charged on the Consolidated Fund of the State for the year 1988-89, inclusive of the sums specified in column (4) of the Schedules to the Maharashtra Appropriation (Vote on Account) Act, 1988 and Maharashtra Appropriation (Second Vote on Account) Act, 1988. The amounts are shown below:—

	Rs.
(a) Revenue Expenditure .. .. .	7,092,43,15,000
(b) Capital Expenditure .. .. .	2,444,20,47,000
(c) Expenditure under Debt Heads .. .. .	3,192,75,49,000
	12,729,39,11,000

Bombay, dated the 20th July 1988.

SUSHILKUMAR S. SHINDE,  
Minister for Finance.

भाग पाच]

महाराष्ट्र शासन राजपत्र, जुलै २१, १९८८/आषाढ ३०, शके १९१०

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GOVERNOR'S RECOMMENDATION UNDER ARTICLE 207 OF  
THE CONSTITUTION OF INDIA.

In exercise of the powers conferred upon him by clause (1) of article 207 of the Constitution of India, the Governor of Maharashtra is pleased to recommend to the Maharashtra Legislative Assembly, the consideration of the Maharashtra Appropriation Bill, 1988.

By order and in the name of the Governor of Maharashtra,

A. M. SHINDEKAR,

Assistant Draftsman-cum-Under Secretary  
to Government.

Bombay, dated the 20th July 1988.